

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.909

TO BE ANSWERED ON THE 20TH DECEMBER, 2017

BILATERAL AGREEMENT

909. SHRI C. MAHENDRAN:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has signed a Bilateral Agreement with Singapore for Navy Cooperation that will allow Indian Navy Ships logistical support, including refuelling at Singapore ports and if so, the details thereof;
- (b) whether the naval logistics agreement is first for the country with a country located east of strategically important Strait of Malacca; and
- (c) if so, the details thereof and its likely benefits to the country?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (c): Yes, a Bilateral Agreement for Navy Cooperation with Singapore was signed on 29th November 2017 during the visit of Defence Minister of Singapore to India. The Agreement envisages enhanced defence cooperation with Singapore through information sharing, conduct of joint activities such as naval exercises, as well as expert level exchanges on specialised issues such as submarine operational safety between the navies by the two countries. The Agreement thus provides a framework to develop deeper cooperation with Singapore on maritime security, maritime domain awareness, as well as provision of mutual logistics support.
